CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

D.A.No.146/98

Wednesday, this the 28th day of January, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

O.P.Ambika, Othalathara House, Kadakkarappally.P.O. Cherthala-688 529.

Applicant

By Advocate Mr KS Bahuleyan

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The Sub Divisional Inspector of Post Offices, Cherthala Sub Division, Cherthala.

- Respondent

By Advocate Mr Matheus J Nedumpara, ACGSC

The application having been heard on 28.1.98 the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN'

The applicant who has rendered service earlier as

Extra Departmental Branch Post Master, Cherhtla South Post

Office and Kattoor Kalavoor Post Office on a provisional

basis, is an aspirant for selection and appointment to the

post of Extra Departmental Packer, Pathirappally Post Office

and Kuthiathode Post Office. Her grievance is that by order dated 5.6.97(A-3), the applicant was told that she would not be considered for selection unless her name is not sponsored by the Employment Exchange and that therefore the respondent cannot consider her candidature for selection to this post. Therefore the applicant has filed this application for a declaration that though her name may not be sponsored by the Employment Exchange, she is eligible to be considered for selection and appointment to the post.

- 2. When the application came up for hearing, learned counsel for respondent states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent,

 Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara

 Rao, (1996) 6 SCC, 216, the respondent would consider the candidature of applicant also though her name had not been sponsored by the Employment Exchange.
- 3. In view of the above submission made by the learned counsel for respondent, we dispose of this application with to the respondent a direction to consider the candidature of the applicant also valid for selection and appointment to the post of Extra Departmental Packer, Pathirappally Post Office and

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Kuthiathode Post Office though her name had not been sponsored by the Employment Exchange.

- 4. Learned counsel for respondent undertakes to inform the respondent of this order forthwith.
- 5. No costs.

Dated, the 28th January, 1998.

(SK GHOSAL) ADMINISTRALIVE MEMBER (AV HARIDASAN) VICE CHAIRMAN

trs/291

LIST OF ANNEXURE

1. Annexure A3: Letter No.B/GL-3 dated 5.6.97 of the respondent.

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